



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 544]

नई दिल्ली, सोमवार, अगस्त 6, 2018/श्रावण 15, 1940

No. 544]

NEW DELHI, MONDAY, AUGUST 6, 2018/SHRAVANA 15, 1940

SUPREME COURT OF INDIA

NOTIFICATION

New Delhi, the 1st August, 2018

**G.S.R. 746(E).**—In exercise of the powers conferred by clause (2) of Article 146 of the Constitution, the Chief Justice of India hereby makes the following amendment to the Supreme Court Officers and Servants (Conditions of Service and Conduct) Rules, 1961:-

I. The following be substituted in Column Nos. 3 & 5 - against the post of Chauffeur - Category No. 46:-

Qualification Column No. 3	Experience, if any prescribed for the post Column No. 5
X Standard examination conducted by any Board/Institute recognized by the Government and holding a valid driving licence to drive light motor vehicle (goods/passenger) with knowledge of motor vehicle mechanism.	Minimum 3 years experience of driving a light motor vehicle (goods/passenger)

[No. F. 34/2018-SCA(I)]

By Order,

DEEPAK JAIN, Registrar (Admn. I)

4611 GI/2018

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064  
and Published by the Controller of Publications, Delhi-110054.

**ALOK  
KUMAR**

Digitally signed  
by ALOK KUMAR  
Date: 2018.08.13  
22:49:16 +05'30'